

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 08.07.2015

OA No. 756/2013

Mr. P.N. Jatti, counsel for applicant.
Mr. V.K. Pareek, proxy counsel for
Mr. S.S. Mahla, counsel for respondents.

Learned counsel for the applicant submits that the present Original Application has become infructuous. Submission recorded.

In view of the above submission, the present Original Application is dismissed as having become infructuous.


(MRS. RANJANA CHOWDHARY) (JUSTICE HARUN-UL-RASHID)
ADMINISTRATIVE MEMBER JUDICIAL MEMBER

Kumawat